

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 33(ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.10.2017**

NAME OF THE COMPANY: Vishisht Kumar Goyal Vs. M/s Mahamaya
Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Sangram Patnaik, Advocate Mr. Rajiv Gupta, Advocate Mr. Sangam Singh, Advocate		
	For the Respondent (s)	: Mr. Amit Kumar, Advocate for R1 to 4 Mr. Dhruv Gupta, Advocate for R 5 & 6		

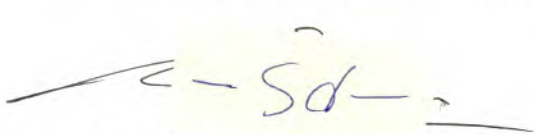
ORDER


An application being CA No. 246/2017 has been filed by the Petitioner in CP No. 36(ND)/2016 praying for dismissal of the petition on grounds of maintainability.

Notice to the Petitioner. Dasti, returnable on 17th November, 2017.

Mr. P. Nagesh, Id. Counsel for the Respondent 5 & 6 prays for discharge in this case.

Court Notice be issued to Respondents 5 & 6. *for whom he appears* L


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)